- (ii) Selection of the families below poverty line for assistance under IRDP should be from those with skills, aptitude and experience in handling assets. Others could also be provided assistance under IRDP, subject to acquiring or upgrading their skills under TRYSEM or other related training programmes.
- (iii) Switchover from present front-end subsidy Io back-end subsidy.
- (iv) Measures for better recovery of IRDP loan.
- (v) Realistic repayment schedules and increasing the security free limits.
- (vi) Need to meet working capital requirement.
- (vii) Stress on better planning and development of infrastructure.
- (viii) Increase in the level of per family assistance by providing larger credit and higher subsidy.
- (ix) Encouragement of group activities.
- (x) Modification of traditional target oriented approach.
- (c) Instructions to implement the recommendations have been issued by Government of India and Reserve Bank of India respectively to all the concerned.

प्रामीण सफाई

519. श्री ईश दश यादवः श्री कनकसिंह मोहनसिंह मंगरोसाः

क्या प्रमाणि क्षेत्र और केंग्रगार मंत्री 1 मार्च, 1996 को राज्य समा में तारांकित प्रश्न संख्या 80 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि गत तीन वर्षों में और 1996 में अब तक त्रामीण सफाई के संबंध में क्या उपलब्धियों हासिल की गई है?

अभागि क्षेत्र और रोजगार मंत्रालय में राज्य मंत्री (श्री खड़देव असाद वर्मा): विगत तीन वर्षों और 1996 में अब तक केन्द्रीय प्रायोजित प्रामीण खच्छता कार्यक्रम और न्यूनतम आवश्यकता कार्यक्रम के तहत प्रामीण खच्छता में की गई उपलब्धियां निम्नानुसार हैं:—

वर्ष	उपलब्धिं (निर्मित खच्छ शौचालयों की संख्या)
	संख्या)
1993-94	311969
1994-95	592333
1995-96	746986
1 996-9 7	10596
	(5/96)

Misuse of funds under Jawahar Rozgar Yojiina in States

- 520. SHRI IQBAL SINGH: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:
- (a) whether Government have received any reports of misuse of Jawahar Rozgar Yojana funds in Uttar Pradesh, Bihar, Punjab, Rajasthan, Madhya Pradesh, Orissa, Gujarat and Andhra Pradesh;
 - (b) if so, the details thereof; and
- (c) the steps proposed to be taken by Government to check the misuse of funds?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHAN-DRADEO PRASAD VARMA): (a) to (c) A few cases of misuse of Jawahar Rozgar Yojana (JRY) funds have come to the notice of the Government of India in respect of these States. Involvement of Panchayats in implementation of the Yojana in the country, has brought about the much desired transparency and the number of complaints regarding the misuse of JRY funds are relatively few. Nonetheless when complaints are received in the Ministry of Rural Areas and Employment, they are referred to the concerned State Governments for appropriate inquiry and remedial action. Some of the State Governments have suspended the officers/sarpanches found responsible for misuse of JRY funds. Criminal cases have been initiated against officer&^sarpanches who have